

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-120
IB-2608(ND)2019

IN THE MATTER OF:

Jagjot Singh Maan.

Vs.

Inox FMCG Pvt. Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 08.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/CC

: Mr. Manu Yadav, Mr. Nitesh Kumar, Advocates

For the Respondent/CD

: Ms. Rhea Chawla, Advocate

For the Intervener

:

ORDER

Both the sides are present. It is submitted that the parties are exploring the possibility of settlement and prayed for adjournment to place the terms of settlement on record.

List the matter on 26th February, 2021.

- sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)